

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-17(ND) 2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018.**

**NAME OF THE COMPANY: SBS Transpole Pvt. Ltd. Vs. Best Textiles Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Counsel for the Petitioner		
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	<b>For the Respondent:</b>	Counsel for the Respondent		
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**ORDER**

Arguments heard.

Reserved for Orders.

-S-d-11

**(Deepa Krishan)**  
**Member (T)**

-S-d-11

**(Ina Malhotra)**  
**Member (J)**